

13.58 hrs.

STATEMENT RE: PURCHASE OF ONIONS

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): Hon'ble Members are aware that the Pune and Nasik districts of Maharashtra produce considerable quantities of onion. The present spring crop has started arriving in the market in Pune and Nasik districts. Government had taken a decision in May last year on the basis of the recommendation of the Agricultural Prices Commission to extend a support price for onions of fair average quality at Rs. 40/- per quintal for the 1979-80 season. It had been further decided that the price support operation would be undertaken in all important producing centres by State Governments through their State Co-operative Marketing Federations as well as through the National Agricultural Co-operative Marketing Federation Ltd. (NAFED). NAFED has already purchased about 12,000 tonnes of onions from current market arrivals in Maharashtra. NAFED has been instructed to go in for large-scale buying with the help of the State Co-operative Marketing Organisations in order to safeguard the growers' legitimate interests. Suitable prices will be paid depending upon quality within a range of Rs. 45/- to Rs. 60/- per quintal. It is hoped that the decision to launch a massive purchase operation would provide relief to farmers who, due to the short shelf life of the current crop of onions, would like to get their produce purchased speedily.

श्री मोती बाई आर० चौधरी : (मेहमाना) : गुजरात के बारे में भी प्याज की यही हालत है, वहाँ से भी प्याज खरीदने का इन्तजाम किया जाये।

1600 hrs

GUJARAT BUDGET, 1980-81—
GENERAL DISCUSSION DEMANDS*
FOR GRANTS ON ACCOUNT
(GUJARAT) 1980-81

AND

SUPPLEMENTARY DEMANDS* FOR
GRANTS (GUJARAT), 1979-80

MR. CHAIRMAN : We shall now take up the General Discussion on Budget (Gujarat) for 1980-81.

Motions moved :

“That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the Third column of the Order Paper, be granted to the President out of the Consolidated Fund of the State of Gujarat, on account, for or towards defraying the charges during the year ending on the 13th day of March, 1980 in respect of the heads of demands entered in the second column thereof against Demand Nos. 2, 3, 5 to 12, 14 to 20 and 22 to 81.”

“That the respective Supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper, be granted to the President out of the Consolidated Fund of the State of Gujarat, to defray the charges that will come in course of payment during the year ending on the 31st day of March, 1980 in respect of the following demands entered in the second column thereof—

Demand Nos. 2, 3, 5 to 7, 9 to 12, 14 to 20, 24 to 52, 56 to 64, 66, 67 and 69 to 81.f’

Demands for Grants on Account (Gujarat) for 1980-81 submitted to the vote of Lok Sabha.

Demand No.	Name of Demand	Amount of Demand for Grant on account submitted to the vote of the House	
		Revenue Rs.	Capital Rs.
1	2	3	
2	Council of Ministers.	6,11,000	..
3	Elections	1,81,62,000	..
5	General Administration Department	37,31,000	..

*Moved with the recommendation of the President.